

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
UNSTARRED QUESTION NO- 2406
ANSWERED ON - 03/08/2026

Establishment of Technical Education Institutions in Andhra Pradesh

2406. **Shri Bastipati Nagaraju:**

Will the Minister of *EDUCATION* be pleased to state:

- (a) the details of the total number of technical education institutions established across the country, State-wise and district-wise, especially in Andhra Pradesh;
- (b) whether the Government has any plans to establish new technical education institutions, particularly in underserved regions of Andhra Pradesh, if so, the details thereof and if not, the reasons therefor;
- (c) the details of the funds allocated and released by the Government during the last five years for the establishment of technical education institutions, year-wise and State-wise;
- (d) whether the Government has taken any steps to improve the existing infrastructure of technical education institutions, including laboratories, digital classrooms, etc.;
- (e) if so, the details thereof along with the funds allocated and released in this regard, Statewise and year-wise; and
- (f) whether the Government plans to introduce new technical courses, skill-based modules and specialised workshops in emerging areas such as Artificial Intelligence (AI), robotics, data science and green technologies in such institutions and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUKANTA MAJUMDAR)**

(a) to (f): The All India Council for Technical Education (AICTE), a statutory body under the Ministry of Education, grants approval for conducting courses in Technical Education at diploma, undergraduate and post graduate levels to Technical Institutions, Institutions deemed to be Universities and standalone institutions in accordance with the provisions of the AICTE Act, 1987 and rules & regulations made thereafter. Approval is granted to eligible applicant institutions upon fulfilment of the prescribed norms and standards. The State/UT-wise details of AICTE-approved technical institutions, including in Andhra Pradesh, are at **Annexure-I**, and district-wise details of AICTE-approved technical institutions in the State of Andhra

Pradesh are at **Annexure-II**. At present a total of 891 AICTE approved technical institutions are offering courses in the State of Andhra Pradesh.

AICTE has undertaken several initiatives to strengthen the quality of technical education and institutional infrastructure through its regulatory framework. The Approval Process Handbook prescribes mandatory requirements relating to infrastructure, laboratories, instructional facilities, ICT-enabled classrooms, libraries, innovation facilities and other academic resources for AICTE-approved HEIs.

To upgrade the higher education curricula, the All-India Council for Technical Education (AICTE) has revised its Model Curricula with inputs from industry experts by integrating Artificial Intelligence (AI), Data Science (DS), Machine Learning (ML), Cyber Security, Robotics, Quantum Computing, and other emerging technologies across technical disciplines. AICTE also supports the IDEA Labs & Modernization and Removal of Obsolescence (MODROBS), Industry-supported laboratories/ Centres of Excellence (CoEs) through MoU Partners under CSR initiatives to strengthen the teaching-learning process and innovation ecosystem.

Further, AICTE undertakes regular consultations with industry, professional bodies, academia, and other stakeholders to ensure that technical education remains relevant, competency-based, multidisciplinary, and aligned with evolving workforce requirements keeping in line with the objectives of NEP.

University Grants Commission (UGC) has notified the Curriculum and Credit Framework for Undergraduate Programmes and all HEIs have been asked to adopt the framework. The framework includes value-added courses such as digital and technological solutions in cutting-edge areas that are fast gaining prominence like Artificial Intelligence (AI), 3-D printing, big data analysis, machine learning, drone technologies, and Deep learning etc., for enhancing the employability of the youth.

Further UGC has initiated several summits, workshops, seminars in order to create awareness in emerging areas including, robotics, AI, machine learning etc such as 'Virtual Summit on Artificial Intelligence – Responsible AI for Social Empowerment (RAISE 2020), 'National Programme on Artificial Intelligence (NPAI)' to build momentum around skilling in Artificial Intelligence (AI).

For strengthening infrastructure, the Government of India provides funds to State government under the Rashtriya Uchchatar Shiksha Abhiyan (RUSA) / Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA). Since the inception of this Scheme, in Andhra Pradesh a total of 167 units have been approved with central support of Rs. 736.06 Crore under various components

like creation of Model Degree Colleges and other infrastructure improvements. Further the States/UTs wise release of funds in financial year 2025-26 are at **Annexure-III**

Government of India has established several Centrally Funded Institutions (CFIs) in the State of Andhra Pradesh such as IIT Tirupati, IIM Vishakhapatnam, IISER Tirupati, IIIT Kurnool, NIT Andhra Pradesh, Central University Andhra Pradesh, Central Tribal University, Andhra Pradesh and National Sanskrit University, Tirupati (elevated) for providing quality education for the students.

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) TO (F) OF LOK SABHA UNSTARRED QUESTION NO. 2406 REGARDING 'ESTABLISHMENT OF TECHNICAL EDUCATION INSTITUTIONS IN ANDHRA PRADESH' TO BE ANSWERED ON 03.08.2026, ASKED BY SHRI BASTIPATI NAGARAJU, HON'BLE M.P.

State/UT-wise details of AICTE-approved technical institutions (2026-27)

State	No. of Approved Institutions
Andaman and Nicobar Islands	4
Andhra Pradesh	891
Arunachal Pradesh	11
Assam	90
Bihar	736
Chandigarh	26
Chhattisgarh	201
Dadra and Nagar Haveli	4
Daman and Diu	4
Delhi	95
Goa	28
Gujarat	580
Haryana	412
Himachal Pradesh	85
Jammu and Kashmir	57
Jharkhand	115
Karnataka	1,730
Kerala	709
Ladakh	1
Lakshadweep	1
Madhya Pradesh	823
Maharashtra	1,601
Manipur	5
Meghalaya	14
Mizoram	9
Nagaland	15
Odisha	458
Puducherry	35
Punjab	452
Rajasthan	483
Sikkim	5
Tamil Nadu	1,242
Telangana	624
Tripura	17
Uttar Pradesh	1,108
Uttarakhand	174
West Bengal	359

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District-wise details of AICTE-approved technical institutions in Andhra Pradesh (2026-27)

S. No.	District	No. of Approved Institutions
1.	Anantapur	73
2.	Chittoor	115
3.	East Godavari	96
4.	Guntur	89
5.	Khammam	1
6.	Krishna	76
7.	Kurnool	42
8.	Nellore	57
9.	Prakasam	60
10.	Srikakulam	18
11.	Tirupati	3
12.	Visakhapatnam	103
13.	Vizianagaram	37
14.	West Godavari	53
15.	Y.S.R. Kadapa	68

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State/ UT wise details of funds released under Rashtriya Uchchatar Shiksha Abhiyan (RUSA) / Pradhan Mantri Uchchatar Shiksha Abhiyan (PM-USHA) during 2025-26

S. No.	States/ UTs	Releases in 2025-26 (Amount in Rs. Cr.)
1	Andhra Pradesh	37.36
2	Arunachal Pradesh	10
3	Assam	64.34
4	Bihar	3.92
5	Chandigarh	5
6	Chhattisgarh	11.56
7	Goa	15.62
8	Gujarat	45
9	Haryana	3.09
10	Himachal Pradesh	39.45
11	Jammu & Kashmir	27.66
12	Jharkhand	29.5
13	Karnataka	41.26
14	Kerala	42.66
15	Ladakh	9.16
16	Madhya Pradesh	29.32
17	Maharashtra	92.49
18	Manipur	7.05
19	Meghalaya	13.39
20	Mizoram	14.8
21	Nagaland	10.01
22	Odisha	11.72
23	Puducherry	8.97
24	Punjab	8.93
25	Rajasthan	37.64
26	Sikkim	19.57
27	Tamil Nadu	33
28	Telangana	36.83
29	Tripura	7.35
30	Uttar Pradesh	98.99
31	Uttarakhand	41.93
32	West Bengal	6.69